

unities were created under the Programme for 41,133 persons. Three broad categories of schemes were implemented, namely, self-employment schemes, training schemes and subsidised employment schemes. These schemes did not contain any district-wise allocations. Data of results achieved under the Programme district-wise is therefore, not available.

Industrial Estates and Sheds in Tripura

2227. SHRI S. N. SINGH DEO: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Rs. 13.16 lakhs has been sanctioned to Government of Tripura for industrial estates and sheds in the State;

(b) if so, the names of the industrial estates and the sheds that have come upto date; and

(c) the outlines of the proposal for further industrial estates and the sheds in the State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): (a) As against an outlay of Rs. 9.38 lakhs provided in the Fourth Plan period for development of industrial estates in Tripura, the expenditure incurred at the end of the Fourth Plan is estimated to be Rs. 13.16 lakhs.

(b) Two industrial estates at Arundhati Nagar and Udaipur with 25 sheds and 9 sheds each respectively have come up so far. Another estate at Kumarghat is under construction.

(c) During the Fifth Five Year Plan the State Government has proposed to set up a new industrial estate at Nimbak (Agartala), expansion of existing industrial estates and development of industrial areas at Teliamura, Ambassa and Santirbazar.

Half-a-Million Jobs Programme in North and Eastern Region

2228. SHRI SAKTI KUMAR SARKAR: Will the Minister of PLANNING be pleased to state:

(a) the amount so far sanctioned for North Eastern Region, State-wise, for Half-a-million Jobs Programme; and

(b) the main features of the work done so far State-wise, and the results achieved?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) The amounts sanctioned under the Half-a-Million Jobs Programme 1973-74 to the States of North Eastern Region are given below state-wise:

State	Amount sanctioned (Rs. lakhs)
1. Assam	149.35
2. Manipur	30.30
3. Meghalaya	20.00
4. Nagaland	6.20
5. Tripura	30.00
6. Mizoram	4.32
7. Arunachal Pradesh	Nil*

(b) In the above States, 3 broad categories of schemes have been implemented under the Half-a-Million Jobs Programme. These are (i) self-employment schemes in the fields of Small industry, services, trade and commerce taken up on the basis of minimum Government financial support by way of essential training costs and soft loans for provision of seed capital/margin money assistance so as to enable the prospective entrepreneurs to mobilise institutional finance to the maximum extent possible through proper involvement of public sector banks and other financial institutions; (ii) training-cum-stipen-